

THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH

Item 58

IA No.1769/23

In  
CP(IB) No.406/Chd/Pb/2018  
(Admitted)

Under Section 7 IBC 2016  
R 11 NCLT

**In the matter of:-**

State Bank of India

...Petitioner/Financial Creditor

Vs.

Nexgen Laminators Pvt. Ltd.

...Respondent/Corporate Debtor

**Present:** None for the parties.

**IA No.1769/23**

This application has been filed for placing on record the 48<sup>th</sup> progress report for the period beginning from 07.06.2023 to 04.07.2023. The same is taken on record subject to just exceptions. Thus IA No.1769/2023 is disposed of accordingly.

Sd/-

**(Subrata Kumar Dash)**  
**Member (Technical)**

August 09, 2023  
PRF

Sd/-

**(Harnam Singh Thakur)**  
**Member (Judicial)**